

आयकर अपीलिय अधिकरण, 'ए (एस एम सी)' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'A(SMC)' BENCH, CHENNAI

श्री मंजुनाथा. जी, लेखा सदस्य के समक्ष
BEFORE SHRI MANJUNATHA. G, HON'BLE ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.: **327/Chny/2021**

निर्धारण वर्ष / Assessment Year: 2017-18

Smt. T. Renuka, ITO,
(Legal heir of Late Thilak Ram v. Ward-1,
Anjani Ram) Krishnagiri.
C-26, Nelson Court,
51 Nelson Manickam Road,
Aminjikarai, Chennai – 600 029.

[PAN: ADRPT-7580-N]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by : Shri. R. Viswanathan, FCA

प्रत्यर्थी की ओर से/Respondent by : Shri. D. Hema Bhupal, JCIT

CORRIGENDUM

In the Tribunal's order dated 11th August, 2023, in ITA No. 327/Chny/2021, the **Appellant's** name mentioned in the cause title is to be read as **Smt. T. Renuka, (Legal heir of Late Thilak Ram Anjani Ram) C-26, Nelson Court, 51 Nelson Manickam Road, Aminjikarai, Chennai – 600 029** instead of **Thilak Ram Anjani Ram, 397, Santhur Village and Post, Pochampalli Tk, Krishnagiri 635 206**, who is deceased.

Sd/-

(मंजुनाथा. जी)

(MANJUNATHA. G)

लेखासदस्य/**Accountant Member**

चेन्नई/Chennai,

दिनांक/Dated, the 06th February, 2024.

JPV

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF